

complaints received against the Youth Coordinator of Nehru Yuvak Kendra, Purulia, (West Bengal) are under investigation.

Beggars

34. SHRI HANNAN MOLLAH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) what is the estimated number of beggars in our country;

(b) whether there is any rehabilitation programme of the Government of India for those people; and

(c) if so, what is the progress so far?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. GHAVAN): (a) According to the 1971 Census, the number of beggars including vagrants etc. was estimated to the 10.11 lakhs.

(b) and (c). Implementation of Anti-beggary enactments is being done by State Governments. At present, 15 States and 2 Union Territories have enacted Anti-beggary Legislations; 102 Institutions for beggars, with a capacity of 16350, are being run in the country by the various States|Union Territory Administrations.

Amount Earmarked for Desert Development Scheme in States

35. SHRI P. NAMGYAL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the names of States and the total amount earmarked for each State under the Desert Development Schemes with special reference to Jammu and Kashmir;

(b) the total amount earmarked and expenditure incurred for Leh and Kargil district of Jammu and Kashmir State separately since the inception of the schemes year-wise; and

(c) the achievement made so far?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI RAO BIRENDRA SINGH): (a) The Desert Development Programme is being implemented in the States of Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir and Rajasthan. The amount of Central assistance indicated to the concerned States and the amount actually released are shown in Statement I—

(b) The total amount earmarked (viz., the size of the approved programme for each year) and the total expenditure under the Programme are given in Statement II.

(c) A statement is laid on the Table of the Sabha (Statement III).